

## **Central Administrative Tribunal Principal Bench, New Delhi**

O.A. 3613 of 2015

This the 01st day of December, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)  
Hon'ble Shri Raj Vir Sharma, Member(J)**

Niharika Sharma  
Age -33  
For the engagement of Guest Teacher,  
D/o Sh. Jai Kumar Sharma,  
R/o 1/4587A, Gali No. 2C,  
Ramnagar Exten  
Mandoli Road  
Shahdara  
Delhi - 110032.

... Applicant

(By Advocate: Applicant in person with Mr. Gyanendra Singh)

## Versus

1. Govt. of NCT of Delhi  
Through its Chief Secretary,  
New Secretariat,  
I.P. Estate,  
New Delhi.
2. The Director,  
Directorate of Education,  
Govt. of NCT of Delhi,  
Old Secretariat,  
Delhi 110 054

(By Advocate: Ms. Neetu Mishra for Ms. Rashmi Chopra)

## Order (oral)

## **Per Sudhir Kumar, Member (A)**

Case called. On instruction from the applicant, who is present in the Court, learned counsel for the applicant submits that the applicant has since been engaged by the respondents, and the O.A.

has become infructuous. Therefore, the O.A. is dismissed, as having become infructuous.

(Raj Vir Sharma)  
Member (J)

(Sudhir Kumar)  
Member (A)

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